

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
TIERRA FOOD INDIA PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|---|
| 1. | Name of corporate debtor | TIERRA FOOD INDIA PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 06/11/2009 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC-Ernakulam |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U15499KL2009PTC024969 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 7/491, KINFRA FOOD PROCESSING PARK, 26 ELAMANOOR, PATHANAMTHITTA, Pathanamthitta KL 691524 IN |
| 6. | Insolvency commencement date in respect of corporate debtor | 08-02-2021 (Date of receipt of NCLT Kochi order dtd 03-02-2021) |
| 7. | Estimated date of closure of insolvency resolution process | 08-08-2021 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Mr. K P. DILEEP Regn.No:IBBI/IPA-001/IP-P01310/2018-19/12220 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Mr. K P. DILEEP Email: kpdileep57@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Mr. K P. DILEEP Veluthedath House, Ponnurunni, Vytilla PO, Cochin -682019 Email: kpdileep57@gmail.com |
| 11. | Last date for submission of claims | 22-02-2021 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Nil |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Weblink: https://ibbi.gov.in/home/downloads NA |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **TIERRA FOOD INDIA PRIVATE LIMITED** on **8th February, 2021**.

The creditors of **TIERRA FOOD INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **22/02/2021** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. Other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : DILEEP. K.P.

Date and Place

: 10/02/2021, KOCHI

